

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

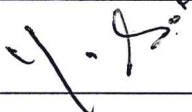
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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.84/2017 In CA No.78/441/HDB/2016
NAME OF THE COMPANY	Prudential Sugar Corporation Limited
NAME OF THE PETITIONER(S)	Prudential Sugar Corporation Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for petitioner	suryacorporatelawyer@ gmail.com 9849866556	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet**

**Sl.No3**

CA No.84/2017 in CA No. 78/441/HDB/2016

Prudential Sugar Corporation Ltd

Date of hearing: 16.11.2017

**Order**

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner.

Clarifications sought by Bench <sup>furnished</sup> today from Mr.Y.Suryanarayana, learned counsel for the Petitioner. Orders reserved.



**Member (Technical)**

RSN



**Member (Judicial)**